[Sh. R. K. Dhawan]

gets scuttled. Can the Government give any instance where such a thing has happened in the past? Has Mr. Ajeya Singh, who has asked under various provisions of the FERA to submit information to the Enforcement Directorate, submitted the same so far or not and if not, what action is being taken or contemplated against him? If an ordinary citizen does not reply, they immediately go to the court. Here is the Prime Minister's son, who has in writing and he promised in writing that he will furnish the information, and till today he has not furnished the information. Why did'nt he submit the information? So all this has been done to politically denigrate me, to assassinate my character and I will withstand it because I am innocent and I will prove. (Interruptions).

SHRI SUBRAMANIAN SWAMY
(Uttar Pradesh)\*

THE DEPUTY CHAIRMAN:
It will not go on record. When I
have not permitted you.. (Interruption)
SHRI SUBRAMANIAN
SWAMY:\*

THE DEPUTY CHAIRMAN:
Doesn't matter. You might say
anything but it is not going on record.
I have not permitted you. I am
not permitting any assocation. So
take your seat respectfully. Without
my permission, it will not go on record.

## Need to bring uniformity in power supply to urban and rural areas

श्री शिवप्रसाद चन्पुरिया (मध्यप्रदेश): जपसभापित महोदया, मध्य प्रदेश में विद्युत की कभी के सम्बन्ध में निवेदन करना चाहता हूं कि मध्य प्रदेश के प्रामीण श्रव में तीन-तीन, चार-चार दिन तक विद्युत नहीं आती जिससे किसान अपनी

फसल के लिए सिंचाई नहीं कर सकते। विद्युत की वजह से पेयजल की पूर्ति नहीं हो पाती। लोगों को पीने का पानी नहीं मिल पाता और छात्रों की शिक्षा में भी बंधा पड़ती हैं और हिष उत्पादन में भी बंधा पड़ती हैं। और हिष उत्पादन में भी बंधा पड़ती हैं। में शासन का ध्यान इस महत्ति अवश्यकता की और आक्षित करना हूं कि विद्युन पूर्ति मध्य प्रदेश में सुनियोजित हैंग से की जाए और यामीण तथा शहरी क्षेत्रों में कोई मतभेद न किया जाए।

SHRI AJIT P. K. JOGI (Madhya Pradesh): Madam, I am associating myself with what he said.

THE DEPUTY CHAIRMAN: Yes. But do not make any speech.

## Rise in Smuggling Activities in Goa

SHRI JOHN F. FERNANDES (Goa): Madam, of late, the seacoast along Goa has become a smugglers' paradise. Smugglers' rcessels, right from Daman to Karwar, are heading towards Goa.

This year, on January 30, the Goa police seized sumuggled silver worth Rs. 1.78 crores. Again, on February 12, the Customs seized silver worth Rs. 1.65 crores. In both the cases, the seized silver was only part of the smuggled booty.

During the month of March, I had requested the Finance Minister. through this august House, to provide some speed-boats to the Goa Customs., I was informed by the hon. Minister that the Goa Customs are in possession of speedboats. But subsequently, my enquiries revealed that the only speedboat which was in the possession of the Goa Customs was taken over by the Bombay Customs. Subsequently, Madam, on April 19., the local fisherman, with the help of police, seized more silver worth Rs. 2.27 crores. That vessel had sailed from Shariah to Daman and finding both Daman and Bombay hot spots owing to surveillance, had landed in Goa.

<sup>&</sup>quot;I of "recorded.